



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar/Jammu

Notification
Srinagar, the 27th of August, 2018

SRO 359 :- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri Parshotam Lal Khajuria, Naib Tehsildar Dablehar, Tehsil Suchetgarh Jammu to be the Executive Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the first class within his respective territorial jurisdiction of Tehsil Suchetgarh, District Jammu.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,

NO: LD (P) 94/1-Jammu

Dated: 27 - 08 -2018.

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Jammu. This is with reference to his letter No. 837/DMJ/10/2018-19 dated 25.06.2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette

✓ SRO Section, Department of L, J& PA (w.7.s.c)


27/8
(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,
Department of LJ&PA

27/8/10